

standing for the year 1991-92 between the Engineers India Limited and the Ministry of Petroleum and Natural Gas (Hindi and English versions). [Placed in Library See No. LT-1527/92]

- (2) A copy of Memorandum of Understanding for the year 1991-92 between the Madras Refineries Limited and the Ministry of Petroleum and Natural Gas (Hindi and English versions). [Placed in Library See No. LT-1528/92]
- (3) A copy of Memorandum of Understanding for the year 1991-92 between the Cochin Refineries Limited and the Ministry of Petroleum and Natural Gas (Hindi and English versions). [Placed in Library See No. LT-1529/92]
- (4) A copy of Memorandum of Understanding for the year 1991-92 between the IBP Company Limited and the Ministry of Petroleum and Natural Gas (Hindi and English versions). [Placed in Library See No. LT-1530/92]
- (5) A copy of Memorandum of Understanding for the year 1991-92 between the Balmer Lawrie and Company Limited and the Ministry of Petroleum and Natural Gas (Hindi and English versions). [Placed in Library See No. LT-1531/92]

Annual Report and Review on the working of Repatriates Co-operative Finance and Development Bank Ltd., Madras

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): Sir, on behalf of Shri M.M. Jacob, I beg to lay on Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions)

of the Repatriates Cooperative Finance and Development Bank Limited, Madras, for the year 1990-91 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Repatriates Cooperative Finance and Development Bank Limited, Madras, for the year 1990-91.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-1532/92]

Memorandum of understanding between Lubrizol India Limited and the Ministry of Petroleum and Chemicals.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): Sir, on behalf of Shri S. Krishna Kumar, I beg to lay on the Table a copy of the Memorandum of Understanding for the year 1991-92 between Lubrizol India Limited and the Ministry of Petroleum and Chemicals (Hindi and English versions). [Placed in Library See No. LT-1533/92]

Annual Report and Review on the working of the Punjab Agro Industries Corporation Ltd. Chandigarh, etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): Sir, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:-
 - (a) (i) Review by the Government on the working of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 1990-91.
 - (ii) Annual Report of the Punjab Agro

Industries Corporation Limited, Chandigarh, for the year 1990-91 along with Audited Accounts and Comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-1534/92]

- (b) (i) Review by the Government on the working of the Maharashtra Agro Industries Development Corporation Limited, Bombay, for the year 1990-91.
- (ii) Annual Report of the Maharashtra Agro Industries Development Corporation Limited, Bombay, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-1535/92]
- (c) (i) Review by the Government on the working of the Madhya Pradesh Agro Industries Development Corporation Limited, Bhopal, for the year 1983-84.
- (ii) Annual Report of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1983-84 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Three Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-1536/92]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 1990-91.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Development

Corporation, New Delhi, for the year 1990-91 together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Development Corporation, New Delhi, for the year 1990-91.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library See No. LT-1537/92]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year 1990-91.
- (6) A statement (Hindi and English versions) showing reasons for delay in the papers mentioned at (5) above. [Placed in Library See No. LT-1538/92]

13.27 hrs.

ESTIMATES COMMITTEE

STATEMENT

[English]

SHRI MANORANJAN BHAKTA (Andaman & Nicobar Islands) : Sir, I beg to lay on the Table statement (Hindi and English versions) showing action taken by Government on the recommendations contained in chapter I of Tenth Report of Esti-